



**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI 110 054
BULLETIN PART-II**

(General information relating to Legislative & other Matters)
Thursday, 24 January, 2019/ 04 Magh, 1940 (Saka)

No. 143

Sub : Election of three Members to the State Advisory Board under the provisions of the Rights of Persons with Disabilities Act, 2016.

Hon'ble Members are hereby informed that the election of three Members to the State Advisory Board under the provisions of the Rights of Persons with Disabilities Act, 2016 was held on 24 January 2019 from 01:00 PM to 02:00 PM at MLA Lounge No.1, Assembly Secretariat of NCT of Delhi, Old Secretariat, Delhi-110054.

Hon'ble Members may refer to Bulletin Part-II No.140 dated 15 January 2019 & Bulletin Part-II No. 142 dated 23 January 2019 issued in this regard.

The counting of vote was conducted at 04:00 PM and the following three Members have been elected as Members of State Advisory Board under the provisions of the Rights of Persons with Disabilities Act, 2016 :-

1. Sh. Ajesh Yadav
2. Sh. Girish Soni
3. Sh. Pankaj Pushkar

**C. Velmurugan
Secretary**